

ITEM NO.6

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9988/2025

M/S JAI PRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 233576/26 IS LISTED UNDER THIS ITEM]
IA No. 233576/2026 - EARLY HEARING APPLICATION

Date : 29-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Shyam Diwan, Sr. Adv.
Ms. Misha, Adv.
Mr. Anoop Rawat, Adv.
Mr. Malak Manish Bhatt, AOR
Mr. Vaijayant Paliwal, Adv.
Mr. Sagar Dhawan, Adv.
Mr. Nikhil Mathur, Adv.
Mr. Aditya Marwah, Adv.
Ms. Somya Saxena, Adv.
Ms. Kirti Gupta, Adv.
Ms. Divya Venugopal, Adv.

For Respondent(s) Mr. Amar Gupta, Adv.
Mr. Anirudh Vats, Adv.
Mr. Divyam Agarwal, AOR

Mr. Abhishek Kumar Singh, AOR

Mr. Rakesh Kumar-i, AOR
Mr. Sataroop Das, Adv.
Mr. Harshit Sharma, Adv.
Mr. Aashish Kumar, Adv.
Ms. Tamanna Jangra, Adv.

Mr. Sagar Bansal, Adv.
Mr. Rohan Talwar, Adv.
Ms. Rajeswari Mukherjee, Adv.
Ms. Mishi Gupta, Adv.
Ms. Narain Rashika Ashok, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

IA No. 233576/2026

- 1. List the appeal for final hearing before an appropriate Bench in the week commencing 16.11.2026.**
- 2. IA No. 233576/2026 stands disposed of accordingly.**

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR**